## GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:4289 ANSWERED ON:19.12.2012 EGS CENTRES Roy Shri Nripendra Nath;Tirkey Shri Manohar

## Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that some State Governments have taken over only infrastructure part of the Education Guarantee Scheme (EGS) centres established under Sarva Shiksha Abhiyan (SSA) and upgraded into Government Lower Primary schools and has excluded its working teachers;
- (b) if so, the details thereof along with the list of upgraded EGS centres and the amount sanctioned including achievements made for each school; and
- (c) the steps taken, provision made and policy adopted for regularisation of teachers who were appointed and have been working since 2003 in EGS centres under SSA as Shiksha Mitra after implementation of the RTE Act, State-wise?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT(DR. SHASHI THAROOR)

- (a) & (b): The Sarva Shiksha Abhiyan (SSA) supports the States/UTs in the upgradation of EGS centres to Primary/Upper Primary Schools, as the case may be. Buildings and/ or additional teachers are funded as per the demands of the concerned States, for such upgraded schools. Teacher recruitment for such schools is done by the States as per their own recruitment and teacher cadre rules. State wise details of EGS centres upgraded to schools is at Annexure.
- (c): Teacher cadre regularization and service rules are in the domain of respective State Governments. Section (23) of the Right of Children to Free and Compulsory Education (RTE) Act, 2009 mandates that only persons who possess the minimum qualifications laid down by the National Council for Teacher Education vide its notification dated 23/8/2010 are eligible for appointment as elementary school teachers.